

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 224**  
**CP-09/ND/2022**

**IN THE MATTER OF:**

**Mr. Manoj Matthew Koshy**

...

**Applicant/Petitioner**

**Versus**

**Arab Yoga Foundation & Ors**

...

**Respondent**

**Under Section: 241/242**

**Order delivered on 15.03.2024**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notified to 17.05.2024.

**Sd/-**  
**(COURT FFICER)**